

TRADE MARKS REGISTRY

AHMEDABAD

OPPOSITION HEARING LIST FOR THE MONTH OF AUGUST-2017

DATE OF HEARING 01.08.2017

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1039854/05	Opp. No. AMD-233690	M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyaya, Ahmedabad V/s M/s. Treffer Pharmaceuticals, Navsari / M/s. K. C. Patel & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	950680/05	Opp. No. AMD-180143	M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyaya, Ahmedabad V/s M/s. Torrent Pharmaceuticals Limited, Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	11.15 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	950690/05	Opp. No. AMD-180156	M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyaya, Ahmedabad V/s M/s. Torrent Pharmaceuticals Limited, Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.	1012586/05	Opp. No. AMD-186415	M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyaya, Ahmedabad V/s M/s. Shreeyam Healthcare,	11.45 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

			Ahmedabad			
5.	1043951/05	Opp. No. AMD-222463	M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyaya, Ahmedabad V/s M/s. Parth Parenteral Pvt. Ltd., Kalol / M/s. K. C. Patel & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
6.	1023743/05	Opp. No. AMD-229955	M/s. Remfry & Sagar, Gurgaon V/s M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyaya, Ahmedabad	12.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
7.	996891/05	Opp. No. AMD-172350	M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyaya, Ahmedabad V/s M/s. Comed Chemicals Ltd., Vadodara / M/s. J. D. Shah & Associates, Vadodara	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
8.	996893/05	Opp. No. AMD-167123	M/s. Medley Pharmaceuticals Ltd., Mumbai V/s M/s. Comed Chemicals Ltd., Vadodara / M/s. J. D. Shah & Associates, Vadodara	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
9.	996893/05	Opp. No. AMD-168039	M/s. Nicholas Piramal India Limited, Mumbai / M/s. Tas & Co., Mumbai V/s M/s. Comed Chemicals Ltd., Vadodara / M/s. J. D. Shah & Associates, Vadodara	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

10.	996893/05	Opp. No. AMD-172353	M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyaya, Ahmedabad V/s M/s. Comed Chemicals Ltd., Vadodara / M/s. J. D. Shah & Associates, Vadodara	02.45 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
11.	996893/05	Opp. No. AMD-172361	M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyaya, Ahmedabad V/s M/s. Comed Chemicals Ltd., Vadodara / M/s. J. D. Shah & Associates, Vadodara	03.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 03.08.2017

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1042459/05	Opp. No. AMD-178846	M/s. Centaur Laboratories Pvt. Ltd., Mumbai / Mr. B. N. Poojari, Ahmedabad V/s M/s. Sac Pharmaceuticals Baroda / Mr. Subhashchandra V. Purohit, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	1042459/05	Opp. No. AMD-182470	M/s. Cadila Pharmaceuticals Ltd., Ahmedabad V/s M/s. Sac Pharmaceuticals Baroda / Mr. Subhashchandra V. Purohit, Ahmedabad	11.15 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	1026995/05	Opp. No. AMD-195267	M/s. Eros Pharma Ltd., Banglore / M/s. Holla Associates, Banglore	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

			V/s M/s. Olcare Laboratories, Surendranagar / Mr. Subhashchandra V. Purohit, Ahmedabad			
4.	989622/05	Opp. No. AMD-195017	M/s. Alkem Laboratories Limited, Mumbai / M/s. Vishesh & Associates, Mumbai V/s M/s. Olcare Laboratories, Surendranagar / Mr. Subhashchandra V. Purohit, Ahmedabad	11.45 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
5.	923820/05	Opp. No. AMD-173444	M/s. Lupin Limited, Mumbai / M/s. International Trade Mark Bureau, Bombay V/s M/s. West-coast Pharmaceutical Works, Ahmedabad / Mr. Subhashchandra V. Purohit, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
6.	923820/05	Opp. No. AMD-177321	M/s. Red Cross Formulations, Aurangabad V/s M/s. West-coast Pharmaceutical Works, Ahmedabad / Mr. Subhashchandra V. Purohit, Ahmedabad	12.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
7.	923820/05	Opp. No. AMD-182468	M/s. Cadila Pharmaceuticals Ltd. Ahmedabad V/s M/s. West-coast Pharmaceutical Works, Ahmedabad / Mr. Subhashchandra V. Purohit, Ahmedabad	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

8.	989630/05	Opp. No. AMD-198729	M/s. Neon Laboratories Limited, Mumbai V/s M/s. Olcare Laboratories, Surendranagar / Mr. Subhashchandra V. Purohit, Ahmedabad	12.45 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
9.	1026991/05	Opp. No. AMD-228653	M/s. Neon Laboratories Limited, Mumbai V/s M/s. Olcare Laboratories, Surendranagar / Mr. Subhashchandra V. Purohit, Ahmedabad	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 04.08.2017

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	876837/31	Opp. No. AMD-215029	M/s. Raj Laxmi Products. Barmer / M/s. G. D. Bansal & Associates, Jaipur V/s M/s. Jayshree Products, Jodhpur / Mr. Sharad Agrawal. Advocate, Jodhpur	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	959024/24	Opp. No. AMD-206024	M/s. Vimal Mills India, Jasol/ Mr. Rajendra H. Bhansali, Ahmedabad V/s M/s. Vimal Products, Jasol/ M/s. G. D. Bansal & Associates, Jaipur	11.15 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	959024/24	Opp. No. AMD-205908	M/s. Reliance Industries ltd., Ahmedabad / M/s. Y. J. Trivedi & co., Ahmedabad V/s	11:30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

			M/s. Vimal Products, Jasol / M/s. G. D. Bansal & Associates, Jaipur			
4.	2176637/24	Opp. No. AMD-805607	M/s. Venus Fabrics, Jaipur/ M/s. G. D. Bansal & Associates, Jaipur	11.45 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
5.	1778141/07	Opp. No. AMD-783215	M/s. K. D. Polymers. Jaipur/ M/s. G. D. Bansal & Associates, Jaipur	12:00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
6.	2658025/19	Opp. No. AMD-844291	M/s. Art Infratech Limited., Jaipur / M/s. G. D. Bansal & Associates., Jaipur	12:15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
7.	1910466/05	Opp. No. AMD-786904	M/s. Amol Pharmaceuticals Pvt. Ltd., Jaipur / M/s. G. D. Bansal & Associates., Jaipur	12:30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
8	1771485/05	Opp. No. AMD-782595	Mr. Ashish Jain s/o Sushil Jain, Jaipur/ M/s. G. D. Bansal & Associates, Jaipur	12:45 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
9	1771485/05	Opp. No. AMD-783009	Mr. Ashish Jain s/o Sushil Jain, Jaipur / M/s. G. D. Bansal & Associates, Jaipur	02:15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
10	1771485/05	Opp. No. AMD-783378	Mr. Ashish Jain s/o Sushil Jain, Jaipur / M/s. G. D. Bansal & Associates, Jaipur	02:30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)

DATE OF HEARING 08.08.2017

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	985996/12	Opp. No. AMD-221438	M/s. Bombay Industrial Corporation, Delhi / M/s. S. M. Gupta & Co., Delhi V/s M/s. Bharat Industrial Corporation, Jodhpur / Dr. Ashok Soni, Jodhpur	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	985997/12	Opp. No. AMD-221436	M/s. Bombay Industrial Corporation, Delhi / M/s. S. M. Gupta & CO., Delhi V/s M/s. Bharat Industrial Corporation, Jodhpur / Dr. Ashok Soni, Jodhpur	11.15 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	985998/12	Opp. No. AMD-221439	M/s. Bombay Industrial Corporation, Delhi / M/s. S. M. Gupta & CO., Delhi V/s M/s. Bharat Industrial Corporation, Jodhpur / Dr. Ashok Soni, Jodhpur	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.	985999/12	Opp. No. AMD-221437	M/s. Bombay Industrial Corporation, Delhi / M/s. S. M. Gupta & CO., Delhi V/s M/s. Bharat Industrial Corporation, Jodhpur / Dr. Ashok Soni, Jodhpur	11.45 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
5.	1918187/09	Opp. No. AMD-785845	Shree Shyam Insulations, Jaipur / M/s. Gautam & Company, Jaipur	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)

6.	1327333/19	Opp. No. AMD-717786	M/s. Jai Shri Ram Plaster, Churu / M/s. Gautam & Company, Jaipur	12.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
7.	1968284/05	Opp. No. AMD-797896	M/s. Zensure Science Pvt. Ltd., Jaipur / M/s. Gautam & Company, Jaipur	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
8.	1265343/24	Opp. No. AMD-709676	M/s. Ranjan Fabrics Pvt. Ltd., Bhilwara / M/s. Gautam & Company, Jaipur	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
9.	1265343/24	Opp. No. AMD-709889	M/s. Ranjan Fabrics Pvt. Ltd., Bhilwara / M/s. Gautam & Company, Jaipur	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)

DATE OF HEARING 10.08.2017

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	991292/31	Opp. No. AMD-204270	M/s. Krishidhan Seeds Ltd., Jalna / Mr. Chanrakant M. Joshi, Mumbai V/s M/s. Yogesh Oil Industries, Surendranagar / M/s. K. C. Patel & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	991292/31	Opp. No. AMD-212538	M/s. Krishidhan Seeds Ltd., Jalna / Mr. Chanrakant M. Joshi, Mumbai V/s M/s. YogeshOil Industries, Surendranagar / M/s. K. C. Patel & Co., Ahmedabad	11.15 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

3.	1011829/31	Opp. No. AMD-190617	M/s. Krishidhan Seeds Ltd., Jalna V/s M/s. Mohan Magaj Industries, Jodhpur / Mr. Sharad Agrawal Advocate, Jodhpur	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.	1042546/31	Opp. No. AMD-186383	Mr. VinodKumar Ramanlal Shah, Jalna / Sri Kirthi & Co., Erode V/s Rashmin M. Majithia, Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	11.45 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
5.	916460/24	Opp. No. AMD-230013	Mr. Chandrakant M. Joshi, Mumbai	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5 / TM-O (Notice of Oppositio n)
6.	1029740/30	Opp. No. AMD-162365	M/s. Gaurav Exports, Delhi / M/s. Delhi Registration Service, Delhi V/s Shri Bhuvaneshwari Aushadhashram, Gondal / Mr. Hiral C. Joshi, Mumbai	12.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
7.	1047203/30	Opp. No. AMD-212237	M/s. Ankit Food Products, Delhi / M/s. Delhi Registration Service, Delhi V/s M/s. Suraj Prakash Jain Pvt. Ltd., Bikaner	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 11.08.2017

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	992100/30	Opp. No. AMD-711720	Mr. Sanjay Kumar Manoj Kumar, Ajmer / Mr. Kul Bhushan Marwaha, Jaipur	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
2.	992108/05	Opp. No. AMD-716157	M/s. Shalina Laboratories Pvt. Ltd., Mumbai V/s M/s. Intas Pharmaceuticals Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	11.15 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	979997/05	Opp. No. AMD-194529	M/s. Macleods Pharmaceuticals Limited, Mumbai V/s M/s. Torrent Pharmaceuticals Limited, Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.	979997/05	Opp. No. AMD-195604	M/s. Mac Remedies Pvt. Ltd., Mumbai V/s M/s. Torrent Pharmaceuticals Limited, Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	11.45 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
5.	1351034/24	Opp. No. AMD-221754	M/s. Burka Fabrics, Surat / M/s. Superfastaction Regn. Service, Surat	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
6.	1017334/05	Opp. No. AMD-168101	M/s. Wockhardt Limited, Mumbai V/s M/s. Troikaa Pharmaceuticals Ltd., Ahmedabad / M/s. H. K. Acharya & Company, Ahmedabad	12.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

7.	1007720/06	Opp. No. AMD-188912	M/s. Pressweld Enterprises, Mohali / M/s. Mahtta & Co., Ludhiana V/s M/s. Everest Manufacturing Co., Jamnagar / M/s. Tradesafe, Jamnagar	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
8.	1007720/06	Opp. No. AMD-192774	M/s. Hindustan Everest Tools Limited, New Delhi / M/s. General Registration Service, Delhi V/s M/s. Everest Manufacturing Co., Jamnagar / M/s. Tradesafe, Jamnagar	12.45 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
9.	1035290/05	Opp. No. AMD-711452	M/s. Saikrishna & Associates, Noida (U.P.) V/s M/s. Intas Pharma, Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16 / TM-M and Main Matter

DATE OF HEARING 17.08.2017

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	955434/05	Opp. No. AMD-201995	M/s. Aristo Pharmaceuticals Limited, Mumbai V/s M/s. Bruken Life Care, Ahmedabad / M/s. K. C. Patel & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16 / TM-M and Main Matter
2.	955434/05	Opp. No. AMD-201847	M/s. Cipla Limited, Mumbai / Mrs. V. G. Parulkar, Mumbai V/s M/s. Bruken Life Care,	11.15 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16 / TM-M and Main Matter

			Ahmedabad / M/s. K. C. Patel & Co., Ahmedabad			
3.	985990/05	Opp. No. AMD-233623	M/s. Remfry & Sagar, Gurgaon V/s M/s. Gujarat Medcraft Pvt. Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.	985990/05	Opp. No. AMD-233625	M/s. Remfry & Sagar, Gurgaon V/s M/s. Gujarat Medcraft Pvt. Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	11.45 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
5.	1029878/30	Opp. No. AMD-221870	M/s. Shiv Nath Rai Harnarain India Ltd., Delhi / M/s. S. K. Trademarks Co., Delhi V/s M/s. K. C. & Brothers, Jaipur / M/s. Worldwide Registration Bureau, New Delhi	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
6.	1022525/16	Opp. No. AMD-734565	The Institute of Chartered Fianancial Analyst of India, Hyderabad / Mr. V. Veeraraghavan Advocate, Chennai V/s M/s. Incenet Technologies Private Limited, Ahmedabad / M/s. D. C. Dani & Associates, Ahmedabad	12.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
7.	1009546/05	Opp. No. AMD-167982	M/s. Be animal Health Pvt. Ltd., Hyderabad / M/s. Kayser & Co., Mumbai V/s M/s. Cadila Pharmaceuticals Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

8.	1009546/05	Opp. No. AMD-168100	M/s. Wockhardt Limited, Mumbai V/s M/s. Cadila Pharmaceuticals Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	12.45 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
9.	941121/05	Opp. No. AMD-164555	M/s. Cadila Pharmaceuticals Ltd., Ahmedabad V/s M/s. Intas Pharmaceuticals Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 18.08.2017

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	913663/30	Opp. No. AMD-221203	M/s. Laxmi Protein Products Pvt. Ltd., Vasad / M/s. Y. J. Trivedi & Co., Ahmedabad V/s M/s. Laxmi Food Products, Talod / M/s. Indus, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	1013980/30	Opp. No. AMD-255302	Mr. Pragnesh Himatbhai Patel, Sanand / M/s. Indus, Ahmedabad	11.15 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
3.	1013980/30	Opp. No. AMD-257282	Mr. Pragnesh Himatbhai Patel, Sanand / M/s. Indus, Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
4.	851738/05	Opp. No. AMD-232259	M/s. Zee Telefilms Limited, Mumbai / M/s. Intl Advocare, New Delhi V/s	11.45 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

			M/s. Mehtachem Industries, Rajkot / M/s. M. P. Mirchandani & Co., Mumbai			
5.	866719/05	Opp. No. AMD-229968	M/s. All India Medical Corporation, Mumbai / M/s. M. P. Mirchandani & Co., Mumbai V/s Mr. Mayur Parekh, Baroda	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
6.	866719/05	Opp. No. AMD-227426	M/s. Walter Bushnell Private Limited, Mumbai / Mr. Manoj G. Menda, Mumbai V/s Mr. Mayur Parekh, Baroda	12.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
7.	1020408/02	Opp. No. AMD-243055	M/s. Bakelite Hylam Ltd., Hyderabad / M/s. Law & Prudence, Mumbai V/s M/s. Decora Coatings Pvt. Ltd., Rajkot	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
8.	1293685/30	Opp. No. AMD-214246	M/s. M. P. State Co-Operative Dairy Federation Ltd., Bhopal / M/s. Law & Prudence, Mumbai	12.45 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5 / TM-O (Notice of opposition)
9.	979881/09	Opp. No. AMD-258599	M/s. Larsen & Toubro Ltd., Mumbai / M/s. Law & Prudence, Mumbai V/s M/s. Gujarat Switch Gears Pvt. Ltd., Ahmedabad / Mr. Rajendra H. Bhansali, Ahmedabad	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 22.08.2017

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	782481/30	Opp. No. AMD-257763	M/s. R. M. Food, Ahmedabad V/s M/s. Ramdev Food Products Ltd., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	874856/07	Opp. No. AMD-257764	M/s. R. M. Food, Ahmedabad V/s M/s. Ramdev Food Products Ltd., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	11.15 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	723459/25	Opp. No. AMD-800555	M/s. Depenning & Deppenning, Chennai V/s Manish Vijaykumar Gupta, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.	1057339/31	Opp. No. AMD-179565	M/s. Depenning & Deppenning, Kolkata V/s M/s. Alembic Pharmaceuticals Limited, Vadodara / M/s. Nanavati Associates, Ahmedabad	11.45 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
5.	996922/05	Opp. No. AMD-718715	M/s. Systopic Laboratories Limited, New Delhi / The Acme Company, New Delhi V/s M/s. Alembic Pharmaceuticals Limited, Vadodara / M/s. Nanavati Associates, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

6.	905482/05	Opp. No. AMD-191622	M/s. Aristo Pharmaceuticals Limited, Mumbai V/s M/s. Alembic Pharmaceuticals Limited, Vadodara / M/s. Nanavati Associates, Ahmedabad	12.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
7.	1044844/11	Opp. No. AMD-199255	M/s. Vardhman Metals, Surat / Mr. Suresh P. Vaishnav, Surat	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
8.	796435/07	Opp. No. AMD-222257	M/s. Mahindra & Mahindra Ltd., Mumbai / M/s. Tas & Co., Mumbai V/s Mr. Manilal Madhavlal Panchal, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	12.45 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
9.	950952/30	Opp. No. AMD-235934	M/s. Shakti Bhog Foods Ltd., Delhi / M/s. Worldwide Registration Bureau, New Delhi V/s M/s. Longi Industries, Bikaner / M/s. K. C. Patel & Co., Ahmedabad	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 24.08.2017

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1005635/25	Opp. No. AMD-231982	M/s. Bharat Vastralaya, Mumbai / M/s. Arjun T. Bhagat & Co., Mumbai V/s M/s. Bharat Knitting Industries, Ahmedabad / Manjula Raval, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

2.	1923005/17	Opp. No. AMD-787086	M/s. Royal Theme Products (India) Pvt. Ltd., Jaipur / Mr. Rajeev Jain, Jaipur	11.15 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
3.	1923005/17	Opp. No. AMD-787697	M/s. Royal Theme Products (India) Pvt. Ltd., Jaipur / Mr. Rajeev Jain, Jaipur	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
4.	1923006/09	Opp. No. AMD-787085	M/s. Royal Theme Products (India) Pvt. Ltd., Jaipur / Mr. Rajeev Jain, Jaipur	11.45 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
5.	2501357/24	Opp. No. AMD-837017	Shree Sanwariya Textiles, Surat / M/s. Superfastaction Regn. Service, Surat	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
6.	887230/02	Opp. No. AMD-226441	M/s. Kaira Dist. Co. Op. Milk Producers Union Ltd., Anand / M/s. Nanavati Associates, Ahmedabad V/s M/s. Neha Enterprises, Jodhpur / Mr. Sharad Agrawal, Jodhpur	12.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
7.	2409831/05	Opp. No. AMD-829923	M/s. Sunup Humacure Pvt. Ltd., Jaipur / Mr. Rohit Jain Advocate, Jaipur	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
8.	1064885/16	Opp. No. AMD-709892	M/s. Today's Writing Products Ltd., Dadra / Alka Parelkar, Advocate, Mumbai	12.45 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
